

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 315
(IB)-669(ND)2019

IA/1446/2019 & IA/2188/2020

IN THE MATTER OF:

M/s. Volkswagen Finance Pvt. Ltd.

...Applicant/Petitioner

Versus

M/s. Aarvanss Infrastructure Pvt. Ltd.

...Respondent

SECTION:7 of IBC,2016

Order Delivered on 07.10.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Kamal Aggarwal, Mr. Sanjeev Sagar, Ms. Nazia Praveen

ORDER

Renotify this case on 28.10.2020.


(T.S Singh)
(Court Officer)